

Form 1 (Punjab)
List of cases e-filed during the month of February, 2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
1		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of February, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	CJ(JD), Faridkot Court No.14	Faridkot	CS/1111/2025	State Bank of India Vs Jaskaran Singh	R.S.Kakkar	14.11.2025	02.02.2026
2	CJ(JD), Faridkot Court No.14	Faridkot	CS/1113/2025	State Bank of India Vs Jaspreet Kaur	R.S.Kakkar	14.11.2025	02.02.2026
3	CJ(JD), Faridkot Court No.15	Faridkot	CS/109/2026	Baldev Kumar Vs Lakhwinder Singh	Atul Gupta	02.02.2026	02.02.2026
4	ACJ(SD), Faridkot Court No.6	Faridkot	CS/112/2026	M/S Ajmer Singh and Company Vs M/S Goyal Agro Foods	V.K.Monga	02.02.2026	02.02.2026
5	ACJ(SD), Faridkot Court No.6	Faridkot	CS/111/2026	M/S Asa Singh Trading Corporation Vs M/S Goyal Agro Foods	V.K.Monga	02.02.2026	02.02.2026
6	ACJ(SD), Faridkot Court No.6	Faridkot	CS/115/2026	M/S Asa Singh Gurmeet Singh Vs M/S Goyal Agro Foods	V.K.Monga	03.02.2026	03.02.2026
7	ACJ(SD), Faridkot Court No.6	Faridkot	CS/116/2026	M/S Asa Singh Commission Agents Vs M/S Goyal Agro Foods	V.K.Monga	03.02.2026	03.02.2026
8	ACJ(SD), Faridkot Court No.7	Faridkot	CS/118/2026	Suba Singh Vs Sandeep Singh	D.C.Goyal	03.02.2026	03.02.2026
9	CJ(JD), Faridkot Court No.14	Faridkot	CS/129/2026	Canara Bank Vs Nasib Kaur and ors.	Dildeep Singh	04.02.2026	04.02.2026
10	CJ(JD), Faridkot Court No.13	Faridkot	CS/133/2026	Canara Bank Vs Rajwant Kaur	Dildeep Singh	04.02.2026	04.02.2026
11	CJ(SD), Faridkot Court No.3	Faridkot	CS/130/2026	Canara Bank Vs Harwinder Singh	Dildeep Singh	04.02.2026	04.02.2026
12	CJ(JD), Faridkot Court No.15	Faridkot	CS/126/2026	Canara Bank Vs Rajveer Singh	Dildeep Singh	04.02.2026	04.02.2026
13	ACJ(SD), Faridkot Court No.6	Faridkot	CS/135/2026	Nasib Singh Vs Paramjeet Kaur and ors.	Sandeep Handa	04.02.2026	04.02.2026
14	CJ(JD), Faridkot Court No.15	Faridkot	CS/127/2026	State Bank of India Vs Happy Singh	Amit Gupta	04.02.2026	04.02.2026
15	ACJ(SD), Faridkot Court No.7	Faridkot	CS/134/2026	State Bank of India Vs M/S Farid Collection and ors	R.S.Kakkar	05.02.2026	05.02.2026
16	ACJ(SD), Faridkot Court No.6	Faridkot	CS/139/2026	Kewal Singh and ors Vs Manjit Singh	N.S. Wahniwal	05.02.2026	05.02.2026

Form 2 (Punjab) List of cases in which e-Payment of Court fees was made during the month of February, 2026							
17	CJ(JD), Faridkot Court No.15	Faridkot	CS/953/2025	State Bank of India Vs Major Singh	R.S.Kakkar	26.09.2025	10.02.2026
18	CJ(JD), Faridkot Court No.13	Faridkot	CS/622/2025	Veerpal Kaur minor through her mother Manpreet Kaur Vs Swaran Singh	Gurtaj Sandhu	11.07.2025	10.02.2026
19	CJ(JD), Faridkot Court No.15	Faridkot	CS/626/2025	Rajinder Singh Vs Gagandeep Singh	Amit Gupta	11.07.2025	10.02.2026
20	CJM Court NO.7	Faridkot	CRM/260/2026	Aadhar Housing Finance Limited through Harbans Singh Vs Jagscer Singh Aulakh	Neeraj K Maheshwari	06.02.2026	06.02.2026
21	CJ(JD), Faridkot Court No.14	Faridkot	CS/60/2026	Gurcharan Singh Vs Tersem Singh	Uma S Sharma	13.01.2026	07.02.2026
22	CJ(JD), Faridkot Court No.15	Faridkot	CS/63/2026	State Bank of India Vs Sumandeep Singh Wander	R.S.Kakkar	15.01.2026	23.02.2026
23	ACJ(SD), Faridkot Court No.7	Faridkot	CS/58/2026	State Bank of India Vs Gurjit Singh	R.S.Kakkar	15.01.2026	13.02.2026
24	CJ(JD), Faridkot Court No.14	Faridkot	CS/62/2026	State Bank of India Vs Sukhdev Singh Wander	R.S.Kakkar	15.01.2026	07.02.2026
25	CJ(JD), Faridkot Court No.14	Faridkot	CS/212/2026	Punjab State Power Corporation Ltd. Vs BALTEJ SINGH	Raj K Gupta	07.02.2026	07.02.2026
26	CJ(JD), Faridkot Court No.14	Faridkot	CS/144/2026	Union Bank of India Vs Jora Singh	Neeraj Singla	06.02.2026	06.02.2026
27	CJ(SD), Faridkot Court No.13	Faridkot	CS/140/2026	Union Bank of India Vs Pargat Singh	Neeraj Singla	06.02.2026	06.02.2026
28	CJ(JD), Faridkot Court No.15	Faridkot	CS/141/2026	Union Bank of India Vs Ranjit Singh	Gursahib Singh Brar	06.02.2026	06.02.2026
29	ACJ(SD), Faridkot Court No.6	Faridkot	CS/145/2026	Indian Bank Vs Harjeet Singh	Neeraj Singla	06.02.2026	06.02.2026
30	CJ(JD), Faridkot Court No.14	Faridkot	CS/143/2026	Union Bank of India Vs Jaskaran Singh	Neeraj Singla	06.02.2026	06.02.2026
31	CJ(JD), Faridkot Court No.15	Faridkot	CS/142/2026	Union Bank of India Vs Paramjeet Kaur	Neeraj Singla	06.02.2026	06.02.2026
32	CJ(JD), Faridkot Court No.13	Faridkot	CS/151/2026	Union Bank of India Vs Pooja Devi	Neeraj Singla	06.02.2026	06.02.2026
33	CJ(JD), Faridkot Court No.15	Faridkot	CS/149/2026	Union Bank of India Vs Raj Rani	Neeraj Singla	06.02.2026	06.02.2026
34	CJ(JD), Faridkot Court No.15	Faridkot	CS/146/2026	Union Bank of India Vs Anil son of Shami	Neeraj Singla	06.02.2026	06.02.2026

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35	CJ(JD), Faridkot Court No.13	Faridkot	CS/151/2026.	Union Bank of India Vs Pooja Devi	Neeraj Singla	06.02.2026	06.02.2026
36	CJ(JD), Faridkot Court No.15	Faridkot	CS/147/2026	Union Bank of India Vs Rakhi Rani	Neeraj Singla	06.02.2026	06.02.2026
37	CJ(JD), Faridkot Court No.15	Faridkot	CS/148/2026	Union Bank of India Vs Seera Singh son of Sadhu Singh	Neeraj Singla	06.02.2026	06.02.2026
38	ACJ(SD), Faridkot Court No.6	Faridkot	CS/153/2026	Union Bank of India Vs Sanjay Raj	Neeraj Singla	06.02.2026	06.02.2026
39	CJ(JD), Faridkot Court No.15	Faridkot	CS/191/2026	Harpreet Singh Vs Harpreet Kaur	Kuldeep S Mittal	18.02.2026	18.02.2026
40	CJ(SD), Faridkot Court No.3	Faridkot	CS/161/2026	State Bank of India Vs Karamjit Singh	Simar Vijay Singh	09.02.2026	09.02.2026
41	ACJ(SD), Faridkot Court No.7	Faridkot	CS/166/2026	State Bank of India Vs Lakhwinder Singh	Simar Vijay Singh	09.02.2026	09.02.2026
42	ACJ(SD), Faridkot Court No.6	Faridkot	CS/159/2026	State Bank of India Vs Rapinder Singh	Simar Vijay Singh	09.02.2026	09.02.2026
43	CJ(SD), Faridkot Court No.3	Faridkot	CS/163/2026	State Bank of India Vs Surjit Kumar	Simar Vijay Singh	09.02.2026	09.02.2026
44	ACJ(SD), Faridkot Court No.6	Faridkot	CS/162/2026	State Bank of India Vs Sonu	Simar Vijay Singh	09.02.2026	09.02.2026
45	CJ(JD), Faridkot Court No.14	Faridkot	CS/167/2026	Union Bank of India Vs Kulwant Singh	Neeraj Singla	10.02.2026	10.02.2026
46	CJ(JD), Faridkot Court No.15	Faridkot	CS/164/2026	Union Bank of India Vs Gurpreet Kaur	Neeraj Singla	10.02.2026	10.02.2026
47	CJ(JD), Faridkot Court No.13	Faridkot	CS/165/2026	Union Bank of India Vs Nahar Singh	Neeraj Singla	10.02.2026	10.02.2026
48	CJ(JD), Faridkot Court No.15	Faridkot	CS/175/2026	M.s Surya Industries through partner Sh Bhushan Kumar Vs Garg Building Meterial through proprietor Rishav Garg	Vipan Kumar Tayal	11.02.2026	11.02.2026
49	ACJ(SD), Faridkot Court No.6	Faridkot	CS/180/2026	Punjab and Sind Bank Vs Sewak Singh	NONE	13.02.2026	16.02.2026
50	CJ(JD), Faridkot Court No.15	Faridkot	CS/183/2026	Sukhmander Singh Gill Vs Hardev Singh	Birinder Singh	17.02.2026	17.02.2026
51	ACJ(SD), Faridkot Court No.6	Faridkot	CS/197/2026	M/S Munshi Ram Rajinder Parshad Commission Agents Vs Rajpal and Company through Rajpal Monga	Vipan Kumar Tayal	18.02.2026	18.02.2026
52	CJ(SD), Faridkot Court No.3	Faridkot	CS/192/2026	Canara Bank Vs Bhupinder Singh	Dildeep Singh	18.02.2026	18.02.2026
53	CJ(JD), Faridkot Court No.15	Faridkot	CS/202/2026	Manohar Fibre Marketing India through Harpreet Singh Vs Lalit Kakkar	Tejinder Joshi	20.02.2026	20.02.2026
54	ACJ(SD), Faridkot Court No.6	Faridkot	CS/205/2026	Ashu Goyal Vs Satish Kumar	Amit Gupta	21.02.2026	21.02.2026
55	CJ(JD), Faridkot Court No.13	Faridkot	CS/1115/2025	State Bank of India Vs Sukhpal Singh	R.S.Kakkar	14.11.2025	23.02.2026
	ACJ(SD), Faridkot Court No.6	Faridkot	CS/213/2026	Davinder Singh through Maninder Singh Vs Nishan Singh	Kuldeep S Mittal	25.02.2026	25.02.2026
	CJ(JD), Faridkot Court No.15	Faridkot	CS/207/2026	Punjab National Bank Vs Rajbeer Kaur alias Rajbir Kaur	Raza Deora	24.02.2026	24.02.2026
	CJ(JD), Faridkot Court No.14	Faridkot	CS/211/2026	Piyush Jain Vs Harjinder Pal Singh	Charanjit Sidana	25.02.2026	25.02.2026
	CJ(SD), Faridkot Court No.3	Faridkot	CS/161/2026	State Bank of India Vs Paramjit Singh	Madan Lal Bansal	09.02.2026	09.02.2026
	CJ(JD), Faridkot Court No.15	Faridkot	CS/652/2025	Dimple Jindal Vs Punjab State Power Corporation Ltd.	Ranjit Singh Sarao	18.07.2025	27.02.2026
	ACJ(SD), Faridkot Court No.6	Faridkot	CS/648/2025	Gurmail Kaur Vs Rajinder Singh	Satnam Singh	17.07.2025	27.02.2026

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of February, 2026							
	CJM Court NO.7	Faridkot	CRM/428/2026	Aadhar Housing Finance Limited through Harbans Singh Vs Jahiruddin	Neeraj K Maheshwari	27.02.2026	27.02.2026
	ACJ(SD), Jaitu	Jaitu Sub Divn	CM/11/2026	Atma Singh VS Balraj Singh	Sh. Kuldeep Singh Mittal	04.02.2026	04.02.2026
	ACJ(SD), Jaitu	Jaitu Sub Divn	CM/12/2026	Darbara Singh Vs Balraj Singh	Sh. Kuldeep Singh Mittal	04.02.2026	04.02.2026
	ACJ(SD), Jaitu	Jaitu Sub Divn	CS/26/2026	Tarsem Singh VS Veerpal Kaur	Sh. Kuldeep Singh Mittal	12.02.2026	12.02.2026
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of February, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muksar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tam Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of February, 2026						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of February, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/466/2019	SUPREME ZANDERS Vs PUNJAB STATE FEDERATION OF COOPERATIVE HOUSE BUILDING SOCIETIES LTD	Manjit Dhiman(P),	19-04-2019	17-02-2026
2	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/694/2021	JAI AMBAY FILLING STATION Vs INDIAN OIL CORPORATION LTD	Vinay K. Kashyap(P),	07-10-2021	17-02-2026
3	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/130/2025	BHAKRA BEAS MANAGEMENT BOARD Vs M/S ANDRITZ HYDRO PRIVATE LIMITED	Amar Vivek(P),	17-09-2025	18-02-2026
4	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/129/2025	ANDRITZ HYDRO PRIVATE LIMITED Vs BHAKRA BEAS MANAGEMENT BOARD	Vipul Joshi(P),	15-09-2025	18-02-2026
5	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/673/2024	M/S PICCADILY SUGAR AND ALLIED INDUSTRIES LIMITED Vs PUNJAB STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (PSIDC)	Vivek Kathuria(P),	28-08-2024	18-02-2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
6	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/669/2024	PUNJAB STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD (PSIDC) Vs M/S PICCADILY SUGARS AND ALLIED INDUSTRIES LTD	Ravi Inder Singh(P),	23-08-2024	18-02-2026
7	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/276/2015	MS GANPATI POLYMERS Vs THE PUNJAB STATE CO-OPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED	D. K Singal(P),	15-10-2015	18-02-2026
8	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/76/2025	CHANDIGARH HOUSING BOARD Vs M/S BL MEHTA PROJECT PVT LTD	Vishal Sodhi(P),	03-06-2025	18-02-2026
9	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/119/2025	M/S IREO WATERFRONT PVT LTD Vs STERLING GREEN POWER SOLUTIONS PVT LTD	R. K. Sharma(P),	11-09-2025	19-02-2026
10	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/198/2025	M/S ROC FOODS LIMITED Vs M/S TRANSFARM AGRO PRIVATE LIMITED	Barun Jaswal(P),	23-12-2025	19-02-2026
11	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/427/2013	EMMSON INTERNATIONAL LTD Vs PUNJAB STATE WAREHOUSING CORPORATION		15-09-2010	20-02-2026
12	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/35/2022	MUNICIPAL CORPORATION Vs SUTLEJ CONSTRUCTIONS P LTD	DR. ANAND KUMAR BISHNOI(P),	06-01-2022	20-02-2026
13	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/222/2024	PUNJAB STATE WAREHOUSING CORPORATION Vs M/S EMMSONS INTERNATIONAL LIMITED	Ajay Sood(P),	29-02-2024	20-02-2026
14	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/791/2018	CHAMKAUR RICE AND GENERAL MILLS Vs THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD	VISHAL SODHI(P),	19-09-2018	24-02-2026
15	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/126/2025	M/S NKC CONSTRUCTIONS PVT LTD Vs STATE OF PUNJAB	Rohan Markanda(P),	12-09-2025	24-02-2026
16	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/127/2025	M/S NKC CONSTRUCTIONS PVT LTD Vs STATE OF PUNJAB	Rohan Markanda(P),	12-09-2025	24-02-2026
17	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/151/2025	HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD Vs M/S NCC LTD	Rajiv Verma(P),	16-10-2025	24-02-2026
18	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/678/2024	DR SUKHSAGAR RATOL Vs DR TANYA MISHRA DIXIT	VAIBHAV SHARMA(P),	09-09-2024	24-02-2026
19	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/679/2020	SANJEEV KUMAR Vs FARM FRESH AGRO INDUSTRIES	Pradeep Bedi(P),Vikas Sagar(R),	21-12-2020	24-02-2026
20	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/407/2020	CLHIEF ENGINEER Vs M/S SOM DATT BUILDERS PVT LTD	DINESH KUMAR GUPTA(P),	09-03-2020	25-02-2026
21	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/382/2020	SOM DATT BUILDERS P LTD Vs CHIEF ENGINEER PUNJAB (NH)	N.K.Jain(P),	07-03-2020	25-02-2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
22	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/661/2024	M/S TARMAT LIMITED Vs HINDUSTAN COLAS PRIVATE LIMITED	Deep Singh(P),	20-08-2024	25-02-2026
23	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/408/2020	PUNJAB ROAD AND BRIDGES DEVELOPMENT BOARD Vs M/S SOM DATT BUILDERS PVT LTD	DINESH KUMAR GUPTA(P),	09-03-2020	25-02-2026
24	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/39/2025	PUBLIC HEALTH ENGINEERING DEPARTMENT Vs RAM ROOP MALIK	Raj Kumar Syal(P),	18-03-2025	25-02-2026
25	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/68/2025	CAPITAL TRANSPORT CORPORATION Vs VKG ASSOCIATES ENGINEERS AND CONTRACTORS	Paras Money Goyal(P),	22-05-2025	26-02-2026
26	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/699/2020	DASHMESH AGRO EXPORT Vs PUNJABSTATE CIVIL SUPPLIES CORPORATION LTD	Ravinder Rana(P),	24-12-2020	26-02-2026
27	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CS/1/2021	JA MARKETING PVT. LTD VS. M/S ITC LTD	SH. PARAS MONEY GOYAL FOR PLAINTIFF, SH. VIKAS JAIN FOR DEFENDANT	19.04.2021	02.02.2026
28	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/608/2024	STATE OF PUNJAB VS M/S SUKHMANI MEGASTRUCTURES PVT LTD	SH SARTHAK GUPTA FOR PETITIONER	02.07.2024	02.02.2026,12.02.2026
29	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/5/2024	PROMAX POWER LTD VS TEHNOCRAFTS SWITCHGEARS PVT LTD	SH VIPUL JAIN FOR PETITIONER	04.03.2024	03.02.2026
30	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/16/2022	ALLENGERS MEDICAL SYSTEMS VS. M/S EPICOR SOFTWARE CORP.	SH. SAJEEV TRIKHA FOR PETITIONER, SH. GAGANDEEP SINGH CHEEMA FOR DEFENDANT	20.10.2022	03.02.2026
31	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/12/2023	SEALINK IMMIGRATION VS SEALING IMMIGRATION	SH PARDEEP SHARMA FOR PETITIONER	22.12.2023	04.02.2026,12.02.2026,18.02.2026
32	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	Cs/1/2024	M/S AEREN IT SOLTION VS M/S SPICE LABS	SH SANJIV TRIKHA FOR PETITIONER	31.05.2024	04.02.2026,23.02.2026
33	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/07/2025	M/S FLOOREX TILES VS M/S CRYSTAL CERAMIC INDUSTRIES	SH. TARUN WALIA, ADVOCATE	27.05.2025	04.02.2026
34	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/194/2023	PUNJAB STATE POWER CORPORATION VS SHRING CONSTRUCTION	SH RAJ KUMAR SYAL FOR PETITIONER	18.07.2023	05.02.2026
35	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/469/2024	THE STATE OF PUNJAB VS JAI BHUSHAN MALIK	MS HARBHAJAN KAUR, ADVOCATE FOR PETITIONER	01.04.2024	06.02.2026
36	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/1128/2019	M/S GANPATI RICE VS PUNJAB STATE	SH. DINESH MAHTO FOR PETITIONER, SH AJAY SOOD FOR RESP.	30.08.2019	09.02.2026
37	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/3/2022	MANISH BHATNAGAR VS JAGRANNEWMEDIA.COM	SH. JYOTI K. BABBAR, ADVOCATE	31.05.2022	09.02.2026
38	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/8/2022	MANISH BHATNAGAR VS JAGRANNEWMEDIA.COM	SH. JYOTI K. BABBAR, ADVOCATE	22.09.2022	09.02.2026
39	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/444/2023	ROHAN RAJDEEP TOWLLWAYS VS STATE OF PUNJAB	SH PARVEEN MOUDGIL FOR PETITIONER AND GURPREET KAUR, VARUN KATYAL AND VARUN VERMA ADVOCATE OF RESP.	24.07.2023	11.02.2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
40	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/821/2021	DHALIWAL OIL CARRIER VS HINDUSTAN PETROLEUM	SH. R.K SYAL FOR APPLICANT, SH. PARVEEN KUMAR ADVOCATE FOR RESPONDENT	30.11.2021	11.02.2026
41	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	Commercial Suit/8/2025	GURDEEP SINGH VS SWARN SINGH	SH. RAJESH KHURANA ADVOCATE FOR PETITIONER	25.08.2025	11.02.2026
42	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/24/2026	M/S IND SWIFT LAB VS PI INDUSTRIES	SH. VEER SINGH, ADVOCATE FOR PETITIONER	02.02.2026	02.02.2026,12.02.2026
43	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/82/2023	M/S JAI SHREE RICE MILLS VS. PUNJAB STATE CIVIL SUPPLIES (PUNSUP)	MS. SANJANA FOR PETITIONER. SH. BIRINDER PAL FOR RESPONDENT	27.01.2023	16.02.2026
44	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CS/2/2024	OM INDUSTRIES VS INDO FARM EQUIPMENT	SH. MAHIR SOOD, ADVOCATE FOR PETITIONER, SH. VIPUL JAIN, ADVOCATE FOR RESPONDENT	30.08.2024	17.02.2026
45	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CS/04/2020	FRONTIER AGROTECH PVT. LTD VS. KATARIA BEEJ BHANDAR	SH. ASHOK PAUL JAGGA FOR PLAINTIFF AND SH. ASHISH BANSAL FOR DEFENDANT	17.08.2020	19.02.2026
46	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/507/2022	AYAAN FOODS VS. M/S BURMAN HOSPITALITY	SH. ROHIT SURI FOR OBJECTOR, SH. VIVEK KATHURIA FOR RESP. NO. 1	31.05.2022	25.02.2026
47	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/670/2024	PUNJAB HEALTH VS M/S SANDHU	SH ANKIT CHAUDHARY FOR PETITIONER	28.08.2024	25.02.2026
48	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/145/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	26.02.2026
49	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/146/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	26.02.2026
50	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/147/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	26.02.2026
51	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/148/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	26.02.2026
52	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/6/2024	ANUJ BAHRI VS M/S AMG HOTELS PVT LTD	SH. RAJESH KHURANA ADVOCATE FOR PETITIONER	27.03.2024	27.02.2026
53	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	CIVIL SUIT/01/2025	FOOD CORPORATION OF INDIA VS BALWINDER SINGH	SH K.K. GUPTA ADVOCATE FOR PETITIONER	03.01.2025	27.02.2026
54	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	Arb/105/2025	JITF URBAN WASTE VS MUNICIPAL CORPORATION BATHINDA	SH YATIN MEHTA FOR PETITIONER	19.08.2025	27.2.2026
55	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	ARB/50/2026	M/S TRIVENI CONSTRUCTION VS UNION OF INDIA	SH. NARESH S. RANA, ADVOCATE FOR PETITIONER	27.02.2026	27.2.2026
56	SH. ASHWANI KUMAR, ADJ	CHANDIGARH	EXE/93/2026	M/S CEIGALL INDIA VS STATE OF PUNJAB	SH. PARVEEN KUMAR, ADVOCATE FOR PETITIONER	27.2.2026	27.02.2026
57	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/746/2017	PUNJAB SMALL INDUSTRIES EXPORT CORPORATION PRIVATE LIMITED VS RAJ KUMAR AND COMPANY	RC SHARMA	09-10-2017	19-02-2026
58	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/757/2018	GT GENERAL MILL Vs THE PUNJAB AGRO FOODGRAINS CORPORATION	SANJEEV DHIMAN	13-09-2018	19-02-2026
59	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/1093/2018	CHIEF ENGINEER CHANDIGARH ADMINISTRATION Vs KAPCON PROJECT PVT LTD	GP	18-12-2018	16-02-2026
60	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/50/2022	STATE OF PUNJAB Vs SATISH AGGARWAL AND CO.	GP	17-01-2022	24-02-2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
61	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/402/2022	SHAKTI ASHOK BUILDCON LLP Vs J AND K CO-OP HOUSING CORPN LTD	NEERAJ GUPTA	12-05-2022	24-02-2026
62	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/482/2022	MANDEEP SINGH Vs KOTAK MAHINDRA LTD	DURGA DUTT SHARMA	20-05-2022	19-02-2026
63	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/550/2022	STATE OF PUNJAB Vs MITTAL CONSTRUCTION CO	GP	22-07-2022	19-02-2026
64	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/552/2022	STATE OF PUNJAB Vs MITTAL CONSTRUCTION CO.	GP	25-07-2022	19-02-2026
65	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/541/2023	PUNJAB URBAN PLANNING AND DEVELOPMENT AUTHORITY Vs AVTAR SINGH CONSTRUCTION CO P LTD	VIJAY AGGARWAL	29-08-2023	25-02-2026
66	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/658/2023	CHANDIGARH ADMINISTRATION Vs SUDERSHAN FACILITEIS	ANUJ AHLUWALIA	16-10-2023	12-02-2026
67	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/45/2024	THE KARANKIKHERLI CO-OPERATIVE LABOUR AND CONSTRUCTION SOCIETY LTD. Vs STATE OF HARYANA	RAJ KUMAR SAROJ	09-01-2024	18-02-2026
68	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/681/2024	PUNJAB WATER SUPPLY AND SEWERAGE BOARD Vs M/S ANAND PROJECTS	AJAYPAL SINGH	16-09-2024	02-02-2026
69	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/22/2025	SHAHEED UDHAM SINGH EDUCATION AND WELFARE SOCIETY Vs THE PUNJAB EDUCATION DEVELOPMENT BOARD	SATYAVEER SINGH	17-02-2025	18-02-2026
70	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/64/2025	THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD. Vs M/S H.S. AGRO INDUSTRIES	HARJAAP SINGH ARORA	06-05-2025	23-03-2026
71	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/81/2025	MUNICIPAL COUNCIL RAJPURA Vs V.R.C CONSTRUCTIONS	PARMINDER SINGH	04-07-2025	08-04-2026
72	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/91/2025	CHANDIGARH HOUSING BOARD Vs M/S SAWHNEY ELECTRICALS	DEEPAK	25-07-2025	11-05-2026
73	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/94/2025	M/S PALAK AGRO INDUSTRIES Vs MUNICIPAL CORPORATION	SUNIL NARANG	29-07-2025	15-04-2026
74	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/131/2025	INDIAN OIL CORPORATION LIMITED Vs M/S BHUSHAN KUMAR	ASHISH KAPOOR	19-09-2025	17-02-2026

Form 6 (Punjab)
Contested Commercial cases disposed during the month of February, 2026

Sr.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	SH.SANJAY SANDHIR, ADJ	CHANDIGARH	ARB/553/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Sh. Vivek Kathuria	05-07-2021	-	06-01-2026	1640	DISMISSED	-	-	34
2	SH.SANJAY SANDHIR, ADJ	CHANDIGARH	ARB/554/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Sh. Vivek Kathuria	05-07-2021	-	06-01-2026	1641	DISMISSED	-	-	35
3	SH.SANJAY SANDHIR, ADJ	CHANDIGARH	ARB/555/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Sh. Vivek Kathuria	05-07-2021	-	06-01-2026	1642	DISMISSED	-	-	36
4	SH.SANJAY SANDHIR, ADJ	CHANDIGARH	ARB/557/2021	SUZLON ENERGY LTD Vs KANDHARI BEVERAGES P LTD	Sh. Vivek Kathuria	05-07-2021	-	06-01-2026	1643	DISMISSED	-	-	37